

**Central Administrative Tribunal
Principal Bench**

OA No. 2425/2013

New Delhi this the 12th day of July, 2017

Hon'ble Mr. K.N. Shrivastava, Member (A)

1. Shri Birpal, aged about 54 years,
s/o late Shri Ganga Das
2. Ashok Kumar, aged about 50 ½ years
S/o late Shri Chanderbhan
3. Bindu aged about 45 years,
S/o late Shri Chhidda
4. Dharambir, aged about 45 years,
s/o late Shri Gange
5. Hari Chand, aged about 45 ½ years,
s/o late Shri Narayan Singh
6. Dharambir, aged about 44 years,
S/o Shri Nainu
7. Jai Prakash, aged about 58 years,
S/o late Shri Ved Ram
(Now Deceased)
8. Kanti aged about 51 years,
S/o late Shri Budhhu
9. Sant Pal Singh, aged about 54 ½ years,
S/o Late Shri Malkhan Singh
10. Brij Mohan, aged about 55 years,
S/o late Shri Chet Ram
(All are presently working as Casual Labourer
Conferred with Temporary Status performing
Duty against the sanctioned regular post of Farm
Beldar or Syce on as required basis in the
Establishment of EBS Babugarh under the
Dte. Gen RVS (RV-1)QMG's Branch AHQ
Ministry of Defence while Applicant No.1 &8
To 10 are R/o Village Atuta, No.2 to 4 are
R/o Village Bigas, No.5 is R/o Village Simrauli and No.6
R/o Ward No.6, Nai Basti P.O. Babugarh Cantt

- Applicants

(By Advocate: Mr. VPS Tyagi)

-Versus-

1. The Union of India,
Through Secretary,
Ministry of Defence,
South Block, New Delhi
2. The Director General of RVS (RV-1)
QMG's Branch AHQ,
IHQ of MOD (Army) \
West Block-III,
R.K. Puram, New Delhi
3. The Addl. Directorate General Org.4(civ)(a)
Adjutant General's Branch AHQ
DHQ PO New Delhi-110011
4. The Commandant,
Equine Breeding Stud
Babugarh Cantt.
Distt. Hapur (UP)
5. Nagendra S/o Beer Singh,
R/o Villge Gazalpur,
PO Babugarh Distt. Hapur (UP) \ PIN 245201,
6. Ashok Kumar s/o Prakash Chand Saini,
R/o Babugarh Cantt. Near Bank of India
PO Babugarh Cantt. Distt.
Hapur (UP)
7. Lokesh Kumar S/o Prem Singh,
R/o Ward No.5 Nagar,
Panchayat Babugarh Cantt
Distt. Hapur (UP)
8. Kuldip S/o Ram Narayan,
R/o Ward No.3 Nagar
Panchayat Babugarh Near
Jatav Dharam Shala,
Babugarh Cantt. Distt. Hapur (UP) \
9. Yudhvir Singh S/o Atar Singh
R/o Village Gouthan datnu Waya
Saniya Distt. Dehradun (UK)

10. Amit Kumar Sharma
S/o Dharam Pal Sharma
R/o Babugarh Cantt. In front
Of New Power House near
Bismillah Hotel Distt. Hapur
11. Gurmit Singh
S/o Manga Singh.
Q.No.344/1 EBS Babugarh,
PO Babugarh Cantt.
Distt. Hapur (UP)
12. Anuj Kumar Sharma,
S/o Ishwar Dayal Sharma
R/o Vill .Habispur Bigas
PO Babugarh Cantt. Distt. Hapur
13. Manjeet S/o Rajveer Singh,
R/o Vill. Gazalpur Post,
Babugarh Cantt. Distt. Hapur\
14. Desh Raj Singh
S/o Gopal Singh,
R/o H.No. 29 Pooja Enclave
Bye Pass Road, Krishna Nagar,
Mathura, UP
15. Naresh Kumar,
S/o Jagdish Prasad,
R/o Ward No.10, H.No.38
Near Power House Town Area
Babugarh Cantt. Distt. Hapur (UP)\
16. Jogendra Singh S/o Mahkar Singh,
R/o Vill. & Post Rasoolpur Bahlolpur,
Distt. Hapur
17. Shanti Lal S/o Mangi Lal,
R/o Servant Qrtr. No.57,
Dhaura Kuan Part-1 Defence
Officers Enclave, New Delhi
18. Sahil Ali S/o Nazeer Ali,
R/o Ejaz Nagar near Chand
Masjid PS Baradari Old City
Bareilly, P.No.243006
19. Mukesh Kumar S/o Jay Prakash,
R/o Vill. & Post Babugarh Cantt.

Distt. Hapur (UP)

20. Nitesh Kumar S/o Rati Ram,
R/o Vill. & Post Babugarh,
Cantt. Distt. Hapur (UP) _____ Respondents

(By Advocate: Mr. Rajinder Nischal)

ORDER (Oral)

Learned counsel for the applicants submits that the relief prayed, in this OA, has already been granted by the respondents. As such, the OA has become infructuous. Dismissed accordingly.

(K.N. Shrivastava)
Member (A)

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